

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/09/2017 AT 10.30 AM**

-----  
**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**  
-----

**APPLICATION NUMBER** :  
**PETITION NUMBER** : TCP/100/(IB)/2017  
**NAME OF THE PETITIONER(S)** : INFOGIX  
**NAME OF THE RESPONDENT(S)** : MEGASOFT LTD  
**UNDER SECTION** : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
-----			

**ORDER**

Counsel representing both the parties are present. Counsel for petitioner made submissions in regard to the jurisdiction. Time extended at request of respondent to make reply submissions. Put up on 25.09.2017 at 10.30 A.M.

**K Anantha Padmanabha Swamy  
Member (Judicial)**

bc